GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2868 TO BE ANSWERED ON AUGUST 05, 2021

CONSTRUCTION OF METRO RAIL

NO. 2868. SHRI HEMANT TUKARAM GODSE:

SHRI ARVIND GANPAT SAWANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has made an announcement about construction of Metro Rail in Nashik and if so, the details thereof:
- (b) whether Government has fixed any timeline to start the operations of Metro Rail in Nashik;
- (c) if so, the details thereof and the funds allocated for the construction of Metro Rail in current financial year;
- (d) whether the State Government of Maharashtra has requested to allot the Kanjurmarg plot to allot for the car shed of the Mumbai Metro Railway Project; and
- (e) if so, whether the Union Government proposes to accept the request and if so, the details thereof regarding current status and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): Yes, Sir. In the budget speech of 2021 Hon'ble Finance Minister has announced about construction of Nashik Metro project at a cost of ₹2,092 crore.
- (b) No, Sir.
- (c): The details of the budgetary provisions made in Financial Year 2020-21 for implementation of all Metro projects/ Regional Rapid Transit System (RRTS) projects in the country are as under:

(₹ Crore)

Equity	3,454.91
Subordinate Debt(SD)	2,463.80
Pass Through Assistance (PTA)	17,363.29
Grant	188.00
Total	23,470.00

(d) & (e): As per information made available by Ministry of Commerce and Industry, Department for Promotion of Industry and Internal Trade (DPIIT) a proposal dated 29.03.2020 was received by them from Mumbai Metropolitan Region Development Authority (MMRDA) for permanent transfer of 43.76 hectare of Central Government's salt land of Kanjur village, Mumbai Suburban District, Maharashtra for construction of Car Depot of Mumbai Metro Line-6. Before DPIIT conveyed their decision in the matter, Collector, Mumbai Suburbs, transferred 102 acres land at village Kanjur, Taluka Kurla, Mumbai Suburban District to MMRDA vide order dated 01-10-2020 for the purposes of carrying out development work related to Metro Car Shed. The matter was taken up by DPIIT with Government of Maharashtra (GoM) on 15.10.2020 with a request to restrain MMRDA from taking any further steps and withdraw the order passed in this regard in order to protect the interests of Government of India (GoI). Due to non-response from GoM, DPIIT has challenged the order dated 01-10-2020 of Collector, Mumbai Suburbs by filing Writ Petition No. 5983/2020 before Bombay High Court. At present, the matter is sub-judice.
